

Water Supply in Ramakrishnapuram

**3675. Shri Warrior:
Shri Vasudevan Nair:**

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether there is acute shortage of water supply in Ramakrishnapuram at present; and

(b) if so, the steps Government propose to take for the adequate supply of water?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) There is a general shortage of filtered water in Delhi and New Delhi. Because of this and of inadequate pressure in the water mains, water supply often becomes irregular in many areas, particularly during the summer months. At present, the quarters in Neighbourhoods I to IV, V, VII and XIII of Ramakrishnapuram are occupied. Water supply to these quarters is restricted to a few hours in the morning and in the evening.

(b) Arrangements for storage and boosting of water to ensure better supply are being made.

Quarters in Ramakrishnapuram

**3676. Shri Warrior:
Shri Vasudevan Nair:**

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that allottees of flats in Ramakrishnapuram are showing great reluctance to accept the allotment;

(b) whether those who accept, are keen to change from there;

(c) the defects pointed out by the allottees; and

(d) the action taken to remove those defects?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) No.

(b) Under the normal allotment rules all officers are entitled to apply for one change of residence to a locality of their choice. Applications for changes are received from the allottees of Ramakrishnapuram flats as well as from the allottees who have been provided accommodation in other localities.

(c) and (d). No defects in the flats have been brought to the notice of the Government.

Power Shortage in Kerala

**3677. Shri Warrior:
Shri Vasudevan Nair:
Shri P. Kunhan:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Minister of State for Irrigation and Power visited Kerala State in the last week of March, 1966 to study the problem of shortage of power supply in the State; and

(b) if so, the action taken in the matter?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Yes.

(b) Arrangements have been made to obtain maximum possible energy relief from the Sharvathy Project in Mysore through the Madras Grid. Action has also been taken to expedite (i) the commissioning of the the first generating units at Sholayar (18 MW) and Sabarigiri (50 MW) by the middle of April 1966 and (ii) the construction of a 110 KV transmission link between Mangalore in Mysore & Kasargode in Kerala to facilitate drawal of additional bulk power from Sharavathy.

Power Production in NEFA

**3678. Shri Rishang Keishing:
Shri J. B. S. Bist:**

Shri Rameshwar Tantia:
Shri D. C. Sharma:
Shri Liladhar Kotoki:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 1310 on the 25th November, 1965 and state:

(a) the additional schemes undertaken to achieve the target of power production in Nefa during the Third Five Year Plan;

(b) the additional number of towns and villages electrified there; and

(c) the extent of shortfall in the target set for the purpose?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) 29 additional schemes involving diesel generation and one micro hydel scheme were undertaken during the Third Five Year Plan;

(b) 13 additional localities were electrified.

(c) Against the third Plan target of installing 1142 kW and electrifying 20 localities, 792 kW have been installed and 13 localities have been electrified. Out of 46 nos. diesel generating sets proposed to be installed, 14 nos. are still under transport to the difficult and inaccessible areas.

Ukai Project

3679. Shri Jashvant Mehta: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that progress of Ukai Project has been delayed due to foreign exchange difficulties;

(b) whether Gujarat Government has represented to the Centre to take immediate steps to allocate foreign exchange for import of necessary machinery; and

(c) if so, the steps taken to allocate foreign exchange?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) Construction work has fallen behind schedule due to *inter alia* difficulties in finding foreign exchange for import of earthmoving equipment.

(b) Yes.

(c) Foreign exchange worth Rs. 379.27 lakhs has since been released in favour of the Ukai Project under French, Belgian and Dutch Credits, US AID Non-Project Loans etc. Applications for equipment and other items involving foreign exchange amounting to Rs. 84 lakhs approximately are at various stages of processing.

Import of a Prefabricating Plant From Czechoslovakia

3680. Shri M. Rampure:
Shri Firodia:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that there is a proposal to import a prefabricating plant from Czechoslovakia;

(b) if so, the details of the scheme; and

(c) when it will be set up?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) No.

(b) and (c). Do not arise.

Development of Inderpuri Colony, Delhi

3682. Shri M. Rampure: Will the Minister of Health and Family Planning be pleased to refer to the reply given to Unstarred Question No. 2741 on the 24th March, 1966 and state:

(a) whether it is a fact that house tax is being collected from the residents of Inderpuri colony although the basic necessities of drinking water, sewerage and metalled roads have not been provided; and

(b) if so, the reasons therefor?